

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**ITEM No. 127  
(CAA)-35(PB)/2019**

**IN THE MATTER OF:**

Future Consultants Pvt. Ltd.  
And Ultra Consultants Pvt. Ltd.  
**Under Section 230-232.**

.... Applicant/petitioner

**Order delivered on 04.06.2019**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s): Mr. Mr. Ajay Garg and Mr. Mahesh Sharma, Adv.  
For RD (NR): Ms. Sonam Sharma, Company Prosecutor  
For OL: Mr. Akshay Joshi, Adv.

**ORDER**

Official Liquidator has filed report. The Regional Director office is requesting time to file response. Income Tax Department has not filed reply.  
List the matter for hearing on 22.07.2019.

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

04.06.2019  
Vineet